

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. *341
TO BE ANSWERED ON MARCH 20, 2018

HOUSING FOR ALL

No. *341 SHRI VINAYAK BHAURAO RAUT:
DR. SHRIKANT EKNATH SHINDE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Smart Cities Mission aims to modernise 100 cities by 2020;
- (b) if so, whether the plan to spruce up central business districts and build metro lines has triggered eviction of people from slums and informal settlements;
- (c) whether 53, 700 homes were destroyed during the last one year by authorities in cities, towns and villages, uprooting at least 2,60,000 people without following due process such as giving communities sufficient notice or offering adequate resettlement and if so, the details thereof and the reaction of the Government thereto;
- (d) whether the Government is aware that the implementation of the Housing for All initiative meant to create 20 million new urban housing units and 30 million rural homes by 2022, has been slow, if so, the reasons therefor and the corrective steps being taken by the Government in this regard; and
- (e) whether the Government has any proposal for greater investment in social rental housing and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*341 FOR ANSWER ON 20.03.2018 REGARDING HOUSING FOR ALL.

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(a): Yes, Madam. Smart Cities Mission aims to promote 100 cities that provide core infrastructure and give a decent quality of life to its citizens and a clean and sustainable environment.

(b) & (c): The Smart City Proposals prepared by the cities do not contain any plan for eviction of people from slum and informal settlements. The State Governments plan and implement metro projects. The metro projects are sanctioned only if resettlement and rehabilitation of displaced people is built into the project. Any resettlement of people is done after fulfilling due procedure by the State Governments.

(d): The Ministry of Housing and Urban Affairs is implementing the Pradhan Mantri Awas Yojana (Urban) (PMAY-U). Based on surveys, States/UTs have validated demand of around 12 million. Housing Projects are sanctioned based on the project proposals submitted by the State/UT Governments. So far, a total of 40,64,899 houses have been sanctioned. This progress is on course as planned.

Ministry of Rural Development have informed that they are implementing the Pradhan Mantri Awas Yojana (Rural) (PMAY-R). Under the scheme 95,41,825 houses have been sanctioned so far.

(e): No, Madam.
